Name of the Corporate Debtor: BCC Infrastructure Private Limited; Date of Commencement of CIRP: 17-01-2024; List of Creditors as on: 24-07-2024; Name of IP: Mr. Harish Taneja; Process Number: 1; Last 5 digitof registration number: 10229

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	225	456246757.72	213	458906002.15	4.34	0	0	87521096.21	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	10050255328.00	3	10050255328.00	95.03		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	1	384000	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	31	7088316	31	6957322	0.07	0	0	13394	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	448	758311345	438	59526946	0.56	0	0	165923241	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1380351572	0		0.00		0	1380351573	Annexure 9
Total		709	12652637318.72	685	10575645598.15	100.00	0	0	1633809304.21	